

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. 25.11.04

copies 2 order
prepared for counsel
for both side.

h
30/11

h
30/11/04
82 (5)

for bundle ready
on P/H.

h
12/12

h
12/12

Copy 7 Common order
dt. 20/5/05 issued to the
Petitioner's counsel.
The same copy for Govt.
counsel is issued with
OA no. 419/04.

The above mentioned
original order is
kept with OA no. 414/04.

h
25/5/05

h
25/5/05

Order dated 26.11.04

This part heard matter be listed
before the Division Bench on 20.12.04

Interim order passed in this case
earlier shall continue to remain
in force until further order.

Handover the copies of this
order to the counsel for both the
parties.

h
member (5)

20.05.05

This OA stands disposed of in terms of
common order passed on for onance
on OA 414/04.

h
member (5)

h
v. Chair